

ITEM NO.19

COURT NO.15

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 30085/2024

(Arising out of impugned final judgment and order dated 31-03-2023 in WP No. 26643/2008 passed by the High Court Of Andhra Pradesh At Amravati)

THE SENIOR DIVISIONAL PERSONNEL OFFICER

Petitioner(s)

VERSUS

K. SUBBA RAMUDU & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.161892/2024-CONDONATION OF DELAY IN FILING)

Date : 05-08-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Vikramjit Banerjee, A.S.G.
Mr. Amrish Kumar, AOR
Mr. Abhishek Singh, Adv.
Mr. Raghav Sharma, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Durga Dutt, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application seeking condonation of delay as well as on the Special Leave Petition.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)